

SHRI DIGVIJAY SINGH: Madam,  
I beg to move:

"That the Bill be returned."

*The question was put and the motion  
was adopted.*

**THE PONDICHERRY APPROPRIA-  
TION (VOTE-ON-ACCOUNT) BILL,  
1991.**

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE AND  
DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AF-  
FAIRS (SHRI DIGVIJAY SINGH:  
Madam, I beg to move:

"That the Bill to provide for  
the withdrawal of certain sums from  
and out of the Consolidated Fund  
of the Union Territory of Pondi-  
cherry for the services of a part of  
the financial year 1991-92, as passed  
by the Lok Sabha, be taken into  
consideration."

*The question was put and the motion  
was adopted.*

THE DEPUTY CHAIRMAN: We  
shall now take up clause-by-clause  
consideration of the Bill.

*Clauses 2 and 3 and the Schedule  
were added to the Bill.*

*Clause 1, the Enacting Formula and  
the Title were added to the Bill.*

SHRI DIGVIJAY SINGH: Madam,  
I beg to move:

"That the Bill be returned."

*The question was put and the motion  
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**THE PONDICHERRY APPROPRIA-  
TION BILL, 1991.**

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE AND  
DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AF-  
FAIRS (SHRI DIGVIJAY SINGH):  
Madam, I beg to move:

"That the Bill to authorise pay-  
ment and appropriation of certain  
further sums from and out of the  
Consolidated Fund of the Union  
Territory of Pondicherry for the  
services of the financial year 1990-  
91, as passed by the Lok Sabha, be  
taken into consideration."

*The question was put and the motion  
was adopted.*

THE DEPUTY CHAIRMAN: We  
shall now take up clause-by-clause  
consideration of the Bill.

*Clauses 2 and 3 and the Schedule  
were added to the Bill.*

*Clause 1, the Enacting Formula and  
the Title were added to the Bill.*

SHRI DIGVIJAY SINGH: Madam,  
I beg to move:

"That the Bill be returned."

*The question was put and the motion  
was adopted.*

THE DEPUTY CHAIRMAN: I  
take this opportunity to thank the  
House for being very patient.

The House is now adjourned till  
11.00 A.M. tomorrow.

The House then adjourned  
at fifty-one minutes past five  
of the clock till eleven of the  
clock on Tuesday, the 12th  
March, 1991.